

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::
HYDERABAD**

Sub: High Court for the State of Telangana – Letter dated 23.07.2019 received from the Director, Telangana State Judicial Academy, Secunderabad – Imparting Training to the Judicial Officers in the State on Advanced CIS 3.1 of Subordinate Court Complexes by Master Trainers for 2 days on Saturday and Sunday during the month of August, 2019 and September, 2019 – Nomination of all cadres of Judicial Officers, as per the schedule – Reg.

ORDER : ROC.NO.635/SO/2019, DATED 26.07.2019

The Hon'ble High Court has been pleased to nominate all cadres of Judicial Officers except one or two Judicial Officers as per the convenience of the Prl. District & Sessions Judge be retained in their respective stations to attend emergency duties such as remands, dying declarations, etc., on the Case Information System 3.1 Software and Development facilities under e-Courts Project (NSTEP eFiling, ePay, Just IS Mobile application and NJDG, for two days i.e., on Saturday and Sunday during the month of August, 2019 and September, 2019, as per the schedule.

A copy of the schedule of training programme for all the Judicial Officers in the State on Case Information System 3.1 Software and Development facilities under e-Courts Project (NSTEP eFiling, ePay, Just IS Mobile application and NJDG, is enclosed herewith.


REGISTRAR GENERAL 26.07.19.

To

- 1) All the Prl. District and Sessions Judges in the State (with a request to communicate the same to all Judicial Officers in your Unit)
- 2) The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)



TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193

Fax: 040 – 23446368; e-mail: apja.director@gmail.com

SMT.K.SUJANA
DISTRICT JUDGE
DIRECTOR

Roc.No. 1109 /2019/TSJA-Sec'bad Dt: 23.07.2019

To
The Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.



Sir,

Sub: T.S.J.A. – Training Programmes – Imparting Training to the Judicial Officers on Advanced CIS 3.1 of Subordinate Court complexes by Master Trainers – Nomination of officers - Reg.

Ref: Lr. Roc. No.302/2019-CPS, dt.19/07/2019.

...

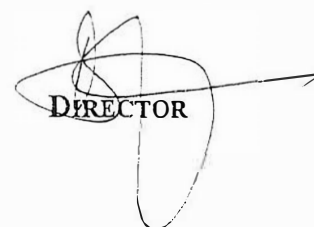
With reference to the letter cited, I am to state that the Central Project Coordinator, High Court for the State of Telangana, Hyderabad, requested the Director to arrange two day training programme on “Case Information System 3.1 Software and Development facilities under e-Courts project (NSTEP, eFiling, ePay, JustIS Mobile application and NJDG)” to the Judicial Officers in the State of Telangana during the months of August-2019 and September-2019.

Therefore, I request the Hon'ble High Court to **nominate all cadres of Judicial Officers working in the State of Telangana to participate in the “Case Information System 3.1 Software and Development facilities under e-Courts project (NSTEP, eFiling, ePay, JustIS Mobile application and NJDG)” for two days i.e., on Saturday and Sunday during the month of August-2019 and September-2019 as per the Schedule annexed.**

I further request the Hon'ble High Court to instruct all the Prl.District and Sessions Judges of the State to bestow their personal attention, to make all necessary arrangements for success of this programme, in coordination with Telangana State Judicial Academy and the Central Project Coordinator, High Court for the State of Telangana.

I am to further inform that the Telangana State Judicial Academy will provide necessary funds to the Prl. District & Sessions Judges to conduct the said programme, from the funds allocated by 13th Finance Commission under the component 'Training of Judicial Officers'.

Yours faithfully,



DIRECTOR

Encl:

Schedule of the programme

Copy to

The Central Project Coordinator, High Court for the State of Telangana, Hyderabad.

Training to all the Judicial Officers in the State of Telangana on “Case Information System 3.1 Software and Development facilities under e-Courts project (NSTEP, eFiling, ePay, JustIS Mobile application and NJDG)”

Schedule

Sl. No.	Date	Districts	Venue	Resource Person
01.	03/08/2019 04/08/2019	Nalgonda Khammam	Nalgonda	Sri D.Hemanth Kumar, IV Addl. Metropolitan Sessions Judge, Nampally, Hyderabad Smt. G.Radhika, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
02.	31/08/2019 01/09/2019	Adilabad Nizamabad	Nizamabad	Sri D.Hemanth Kumar, IV Addl. Metropolitan Sessions Judge, Nampally, Hyderabad Smt. G.Radhika, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
03.	07/09/2019 08/09/2019	Karimnagar Warangal	Warangal	Sri D.Hemanth Kumar, IV Addl. Metropolitan Sessions Judge, Nampally, Hyderabad Smt. G.Radhika, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
04.	21/09/2019 22/09/2019	Mahabubnagar	Mahabubnagar	Sri D.Hemanth Kumar, IV Addl. Metropolitan Sessions Judge, Nampally, Hyderabad Smt. G.Radhika, I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
05.	03/08/2019 04/08/2019	Trainees in Judicial Academy and OD Officers	Judicial Academy, Secunderabad	Sri M.R.K.Chahvan, Registrar (IT-cum-CPC), High Court for the State of Telangana Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad
06.	31/08/2019 01/09/2019	Hyderabad and all Tribunals	City Civil Court, Hyderabad	Sri M.R.K.Chahvan, Registrar (IT-cum-CPC), High Court for the State of Telangana Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad
07.	07/09/2019 08/09/2019	Ranga Reddy and Medak	Ranga Reddy	Sri M.R.K.Chahvan, Registrar (IT-cum-CPC), High Court for the State of Telangana Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad